

(d) if so, property-wise details thereof?

THE MINISTER OF TOURISM (KUMARI SELJA): (a) to (d) Setting up/construction of hotels is capital intensive with a long gestation period and primarily, a private sector activity. Ministry of Tourism is in regular touch with the State/Union Territory Governments & other land owning agencies for creating 'Land Banks' for hotels, allotting land for hotels on Joint Venture/revenue sharing basis, adopting Single Window Clearance, increasing Floor Area Ratio (FAR).

As per the information received from the State Government of Himachal Pradesh, the State has identified five sites which are being offered to the private sector for setting up tourism related activities at Baddi (Distt. Solan), Jhatingri (Distt. Mandi), Bilaspur (Bilaspur), 15 Miles Baragaon Manali (Distt. Kullu) & Shpja Banjar (Distt. Kullu). In addition, the State Government of Himachal Pradesh has also identified three cafes for disinvestment which are located at Abshar at Solan, Bhairav at Baijnath (Kangra) and Geetanjali (Chamba).

Yatri niwas type hotels

3195. SHRI DHARAM PAL SABHARWAL: Will the Minister of TOURISM be pleased to state:

(a) whether Government propose to build Yatri Niwas type hotels before the Commonwealth Games, 2010;

(b) if so, details thereof with approximate rooms likely to be constructed; and

(c) the plans of Government to introduce new tourist circles during the Commonwealth Games, 2010?

THE MINISTER OF TOURISM (KUMARI SELJA): (a) No, Sir.

(b) Does not arise.

(c) The Organizing Committee, XIXth Commonwealth Games, Delhi-2010 has set up a "Games Travel Office" which would cater to the tourism requirements and travel packages covering various tourist circuits of the country during the Games.

Tourism development proposals from Tamil Nadu

3196. SHRI T.K. RANGARAJAN: Will the Minister of TOURISM be pleased to state:

(a) whether her Ministry has received proposals for the development of tourism from the Government of Tamil Nadu;

(b) if so, the details of the projects received;

(c) whether necessary sanctions have been granted and funds allocated; and

(d) the project-wise details thereto?

THE MINISTER OF TOURISM (KUMARI SELJA): (a) to (d) Development and promotion of places of tourist interest is primarily undertaken by the State Governments/Union Territory Administrations themselves. The Ministry of Tourism provides Central Financial Assistance every year for the Product/Infrastructure development of destinations/circuits.

A list of projects received from the Government of Tamil Nadu during 2009-10 is given in the statement (see below). Project proposals which are complete as per guidelines, are appraised on the basis of inter-se-priority and funds released, subject to availability under the respective head.

Ministry of Tourism has sanctioned the following projects during 2009-10:

Sl.No.	Name of the project	Sanctioned amount (Rs. in lakh)
1.	Development of Sikkal-Velankanni-Nagore in Nagapattinam	230.08
2.	Destination development of Thiruparandundram Eco Park in Madurai District	387.83
3.	Development of Kodaikanal Phase II under destination Development scheme	427.03
4.	Development of Palani in Dindigul under Destination Development scheme	281.81
5.	Rural tourism project in Village Vednamalli	58.95

Statement

List of projects received during 2009-10 from the Government of Tamil Nadu

Sl. No.	Name of the project
1	2
1.	Development of Sikkal-Velankanni-Nagore in Nagapattinam
2.	Destination development of Thiruparandundram Eco Park in Madurai District
3.	Development of Kodaikanal Phase II under destination
4.	Development of Palani in Dindigul under Destination Development scheme
5.	Development of Botanical garden at Coimbatore
6.	Development of Thiruvananthapuram in Tiruchirappalli District
7.	Development of Kallanai in Thanjavur District
8.	Improvement and beautification of Chandrambikal Tank at Krishnagiri District
9.	Development of Valparai in Coimbatore District
10.	Provision of tourist facilities at Mamallapuram
11.	Development of Madurai-Rameswaram-Kanniyakumari Pilgrimage Mega circuit
12.	Development of Srivilliputhur in Virudhunagar District
13.	Establishment of Butterfly Park at Arignatane Zoological Park at Vandalur
14.	Development of Vaiparai-Azhiyar Dam including Topslip in Coimbatore District under Eco-Tourism circuit

1	2
15.	Providing amusement facilities and beautification of LBS Park at Mettur Dam in Salem District
16.	Development of Thanjavur under Mega Tourism Project
17.	Establishment of Night Safari near Arignaranna Zoological Park, Vandalur Chennai

Failure in implementing tourism projects

†3197. SHRI BALAVANT ALIAS BAL APTE: Will the Minister of TOURISM be pleased to state:

- (a) whether it is a fact that the State Governments have failed in implementing the Centrally sponsored tourism projects;
- (b) if so, the details thereof;
- (c) whether it is also a fact that Central Government has demanded to return the amount provided to State Governments for these projects;
- (d) if so, whether this is the only alternative to prevent the failure of implementation of these projects; and
- (e) if not, the other alternatives Government should consider?

THE MINISTER OF TOURISM (KUMARI SELJA): (a) to (e) The Ministry of Tourism provides financial assistance to States/Union Territories for tourism projects on the basis of proposals received from them subject to availability of funds and inter-se priority. Implementation and monitoring of projects is the responsibility of the State Governments/Union Territory Administrations. The Ministry of Tourism however, also monitors the implementation of projects through review meetings and site visits from time to time.

Proposals for tourism development in state of Punjab

3198. SHRI VARINDER SINGH BAJWA: Will the Minister of TOURISM be pleased to state:

- (a) the proposals for the development of tourism in the State of Punjab at present pending with the Centre;
- (b) by when each one of them is likely to be approved by the Centre and the funds proposed to be sanctioned and disbursed to State in each case; and
- (c) the reasons for delay in cases where the proposals are pending for over two years?

THE MINISTER OF TOURISM (KUMARI SELJA): (a) to (c) Development and promotion of tourism is primarily the responsibility of State Governments/UT Administrations. However, Ministry of Tourism, Government of India extends Central Financial Assistance for tourism projects based on the proposals received from them complete in all respects as per the scheme guidelines, inter-se priority and subject to availability of funds.

†Original notice of the question was received in Hindi.